

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923 New Delhi

Petition No. 89/GT/2011

Date: 29.10.2013

To,

Deputy Chief Engineer (Commercial),
Damodar Valley Corporation,
DVC Towers, First Floor,
VIP Road,
Kolkatta-700054

Subject: Petition No. 89/GT/2011: Determination of tariff in respect of Mejia Thermal Power Station Units 7&8 (2x500 MW) from the respective dates of their commercial operation.

Ref: (1) This office letter dated 09.10.2013 in Petition No. 89/GT/2011
(2) Your letter No. No.Comml/Tariff-CERC/MTPS U #7&8/2208 dated 22.10.2013

With reference to your letter dated 22.10.2013 on the above subject. I am directed to inform you that the time for filing the additional information in respect of the above said petition has been extended upto 21.11.2013. Further request for extension of time shall not be entertained.

Yours faithfully,

Sd/-
B. Sreekumar
Deputy Chief (Law)